

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO.3524
TO BE ANSWERED ON 10TH AUGUST, 2021

Inland Fisheries and Aquaculture

3524. SHRI RAMESH BIDHURI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of the steps taken for the development of Inland Fisheries and Aquaculture in the country;
- (b) the details regarding allocation of funds in this regard, State-wise;
- (c) whether there is under utilization of funds; and
- (d) if so, the reasons therefor and the details of action taken in this regard?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme namely Pradhan Mantri Matsya Sampada Yojana (PMMSY) - to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India with highest ever investment of Rs. 20,050 crore for a period of 5 years from financial year 2020-21 to 2024-25 in all States/Union Territories (UTs). Development of inland fisheries and aquaculture is one of the thrust areas of the PMMSY through which financial support is provided for (i) establishment of brood banks, hatcheries, rearing and grow out ponds in fresh water, brackish water and saline areas, (ii) productive utilization of wetland and waterlogged areas, (iii) cage culture in reservoirs and other open water-bodies, (iv) cold water fisheries development - trout raceways and hatcheries, (v) ornamental fisheries, (vi) technology infusion like Re-circulatory Aquaculture System (RAS), Pen culture, Biofloc culture, (vii) supply of boats and nets to promote inland capture fisheries, (viii) post harvest infrastructure like ice plants, cold storages, (ix) fish transport facilities like refrigerated and insulated vehicles, three wheelers and two wheelers, (x) feed mills/plants, (xi) fish marketing infrastructure and fish value added enterprises, (xii) disease diagnostic and quality testing labs, (xiii) organic aquaculture promotion and certification, (xiv) livelihood support for fishers during ban/lean period, (xv) insurance coverage for fishermen, (xvi) training to fishers, fish farmers and other stakeholders etc.

In addition, a dedicated fund namely, 'Fisheries and Aquaculture Infrastructure Development Fund' (FIDF) with a total fund size of Rs.7,522.48 crore has been set up for providing concessional finance for creation and strengthening of fisheries infrastructure facilities. FIDF *inter-alia* provides concessional financing for development of inland fisheries aquaculture.

(b) to (d): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, during the financial year 2020-21, has accorded approvals to the proposals of 34 States/UTs and other organizations at a total cost of Rs. 2881.41 crore with central share of Rs. 1089.80 crore and released a sum of Rs.699.72 crore to the States/UTs and other organisation for development of fisheries under the PMMSY. The state-wise details of approved cost, central share/allocation and fund released during 2020-21 under PMMSY are furnished at Annexure-I. It has been observed that COVID-19 situation impacted the normal pace of implementation of PMMSY and utilization of sanctioned funds by State/UTs. After easing of the lockdown situation and restoring of logistics, the States/UTs are now geared up for implementation of the PMMSY and utilisation of the central funds released for the purpose.

Annexure-I

Statement referred to in reply to the Lok Sabha unstarred Question No. 3524 for reply on 10th August, 2021 – State-wise details of cost of the projects Central share allocated and funds released during 2020-21 under Pradhan Mantri Matsya Sampada Yojana (PMMSY)

Sl. No.	State/UT	(Rs. in lakhs)		
		Total Cost	Central Share	Funds released
(i)	(ii)	(v)	(vi)	(vii)
1	Andaman & Nicobar	1065.25	474.80	200.00
2	Andhra Pradesh	27560.00	7956.60	4888.78
3	Arunachal Pradesh	1864.20	1006.67	503.33
4	Assam	11021.90	5113.57	2676.56
5	Bihar	18333.00	5864.23	2932.12
6	Chhattisgarh	12981.00	3755.04	3246.57
7	D & D& Dadra & NH	631.20	357.80	178.90
8	Delhi	386.25	210.08	144.30
9	Goa	4146.50	1193.49	596.74
10	Gujarat	6375.00	1787.40	893.70
11	Haryana	6306.50	1807.56	953.94
12	Himachal Pradesh	4223.10	1963.34	1024.37
13	Jammu & Kashmir	2659.62	1365.56	682.78
14	Jharkhand	10451.50	3237.00	1618.46
15	Karnataka	16423.94	5033.26	3031.52
16	Kerala	11367.30	4232.88	800.00
17	Ladakh	125.00	75.00	37.50
18	Lakshadweep	3880.48	2688.23	1344.12
19	Madhya Pradesh	14854.37	4547.16	2379.16
20	Maharashtra	17483.80	6063.06	3032.42
21	Manipur	2633.00	1407.69	703.84
22	Meghalaya	2145.01	1158.31	579.15
23	Mizoram	3381.14	1973.54	986.77
24	Nagaland	2655.80	1614.13	807.07
25	Odisha	21625.00	6884.10	3888.59

26	Puducherry	3485.32	1981.71	990.50
27	Punjab	4582.00	1135.68	567.84
28	Rajasthan	1289.00	403.14	201.57
29	Sikkim	1160.00	626.00	313.20
30	Tamil Nadu	6988.75	2734.16	1367.07
31	Telangana	5405.17	1558.68	779.34
32	Tripura	2986.07	1473.96	737.01
33	Uttar Pradesh	39899.00	12015.85	6008.43
34	Uttarakhand	4310.60	1825.22	912.61
	Total	274685.77	95524.9	50008.26
